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C.A.No. 1672 OF 2002
ITEM No.1A Court No.2
(For Judgment)

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.1672 of 2002

HARYANA STATE COOP. LAND DEV. BANK

Appellant (s)

VERSUS

NEELAM Respondent (s)

(HEARD BY : HON'BLE N. SANTOSH HEGDE AND S.B. SINHA, JJ)

Date : 28/02/2005 This appeal was called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)
Mr. Sanjay R. Hegde, Adv.

For Respondent (s)
Dr. Kailash Chand, Adv.

RECORD OF PROCEEDINGS

Hon'ble Mr. S.B. Sinha pronounced the judgment of the Bench.

(PAWAN KUMAR) (PREM PRAKASH)
COURT MASTER COURT MASTER
(signed reportable judgment is placed on the file)